

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

LOK SABHA

Unstarred Question No.2293

To be answered on 14.03.2023

BRAILLE SCRIPTS FOR VISUALLY IMPAIRED CHILDREN

2293. SHRI VIJAY KUMAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the government has any plan to construct a Braille script school for the education of visually impaired children in the State of Bihar especially in Gaya, if so, the details thereof and if not, the reasons therefor;
- (b) whether the Government has any plan to declare Braille as an official script, if so, the details thereof and if not, the reasons therefor; and
- (c) whether the Government has any plan to provide Braille script equipment to the State of Bihar and if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)**

- (a) No, Sir. Section 31(1) of the Rights of Persons with Disabilities Act, 2016 provides free education to children with benchmark disabilities between the age of six to eighteen years and shall have the right to free education in a neighborhood school, or in a special school of his choice.
- (b) Government has developed and implemented 'Bharati Braille Code' for Indian languages which are used across the country to educate the children with visual impairment. Braille script is being used for all official major languages included in Eighth Schedule of the Indian Constitution.
- (c) Under the Scheme of Assistance to Disabled Persons for Purchase/Fitting of aids and appliances (ADIP), Braille script equipment is provided to children/ persons with visual impairment for their education and rehabilitation across the country as per their needs/requirements.
